

A.60011/28/2010-Admn.1(LA)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
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Shastri Bhawan, New Delhi  
Dated the 1<sup>st</sup> November, 2024

**Office Order No. 268/2024**

Consequent upon transfer/posting/appointment/retirement of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO): -

S.No	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1	Admin-I (LA)	V.S. Chauhan, US	<b>Kuldeep Mendiratta, US</b>	Sunita Anand, AS	<b>Ajay Kumar Arora, JS</b>
2	Vigilance Unit	V.S. Chauhan, US	<b>Kuldeep Mendiratta, US</b>	Sunita Anand, AS	<b>Ajay Kumar Arora, JS</b>
3	Admn-II (LA) & Modernization	<b>Kuldeep Mendiratta, US</b>	<b>Jyoti Swaroop Asthana, US</b>	D.K. Singh, CCA	Ajay Kumar Arora, JS
4	Admin-III (LA)	Niranjan Nayak, US	Kuldeep Mendiratta, US	Ajay Kumar Arora, JS	<b>Sunita Anand, AS</b>
5	Admn-IV (LA)	Jyoti Swaroop Asthana, US	Niranjan Nayak, US	Dr. Anju Rathi Rana, AS	<b>Ashutosh Mishra, JS&amp;LA</b>
6	Advice-A, B & C	Prateek Kumar Tiwari, ALA	Savita Rani Singal, DLA	Sunita Anand, AS	<b>Ajay Kumar Arora, JS</b>
7	ADR Cell (Including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial Courts Act, 2015)	Kuldeep Mendiratta, US	<b>Jyoti Swaroop Asthana, US</b>	Ajay Kumar Arora, JS	<b>Sunita Anand, AS</b>
8	Cash Section	Kuldeep Mendiratta, US	<b>Jyoti Swaroop Asthana, US</b>	D.K. Singh, CCA	Ajay Kumar Arora, JS
9	Training Division	V. S. Chauhan, US	<b>Kuldeep Mendiratta, US</b>	Dr. Anju Rathi Rana, AS	<b>Ashutosh Mishra, JS&amp;LA</b>
10	Implementation Cell (including matters relating to BCI)	<b>Amit Kumar, US</b>	<b>V. S. Chauhan, US</b>	<b>D.K. Singh, CCA</b>	<b>Ajay Kumar Arora, JS</b>
11	Hindi Section	Sanjay Kumar, AD	Shamsher Singh, AD	<b>D.K. Singh, CCA</b>	<b>Ajay Kumar Arora, JS</b>
12	Judicial Section	Manindra Choudhary, ALA	<b>Shri J. P. Dubey, DLA</b>	<b>M.C Prusty, Sr. Govt Advocate</b>	<b>Sher Singh Dagar, JS&amp;LA</b>

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13	Library & Research Section	Debjit Sarkar, ALIO	Avnit Sigh Arora, Director	Sunita Anand, AS	Ajay Kumar Arora, JS
14	IT (Cyber Cell, LIMBS & NIC, IEC, (Social Media Cell)	Jyoti Swaroop Asthana, US	Niranjana Nayak, US	Sunita Anand, AS	Ajay Kumar Arora, JS
15	Budget Section	Amit Kumar, US	V.S. Chauhan, US	D.K. Singh, CCA	Ajay Kumar Arora, JS
16	Litigation (HC/ CAT)	<b>Rakesh Kumar Khati, ALA</b>	<b>Sukriti Kr. Tiwari, ALA</b>	<b>Mohd. Muqem, Addl. LA</b>	<b>M.C Prusty, Sr. Govt Advocate</b>
17	Litigation (LC)	Sukriti Kr. Tiwari, ALA	<b>Rakesh Kumar Khati, ALA</b>	<b>Mohd. Muqem, Addl. LA</b>	<b>M.C Prusty, Sr. Govt Advocate</b>
18	Notary	Radhey Shyam Singh, US	Amit Kumar, US	Ashutosh Mishra, JS & LA	<b>Dr. Anju Rathi Rana, AS</b>
19	PG Cell	Amit Kumar, US	V.S. Chauhan, US	<b>Dr. R.J.R Kasibhatla, Addl. LA</b>	<b>Praveen Srivastava, Addl. LA</b>
20	RTI Cell	Jyoti Divya, DLA	Neeraj Rawat, DLA	Ajay Kumar Arora, JS	<b>Sher Singh Dagar, JS&amp;LA</b>
21	AMRCD & AMRD Section	Yogesh Vats, Jr. CGA	Madhulika Upadhyay, Jr. CGA	Ajay Kumar Arora, JS	<b>Sunita Anand, AS</b>
22	BS, Kolkata	<b>Sanjib Das, SO</b>	<b>Subhro Jyoti Mukherjee, DLA</b>	A. A. Ansari, Sr. GA	<b>M.C Prusty, Sr. Govt Advocate</b>
23	BS, Chennai	P.K. Sankara Subramaniam, SO & DDO	Vijaya Ramanathan, SO	J.S. Dhanju, DLA	<b>Dr. RS Shrinet, Addl. LA</b>
24	BS, Bengaluru	J.Venkata Krishnan, SO	Uprendra Kumar Mishra, Superintendent (Legal)	B. Nanda Kumar, DLA	<b>Dr. RS Shrinet, Addl. LA</b>
25	BS, Mumbai	B.R. Rane, ALA	P.K. Sankara Subramaniam, SO & DDO	A.A. Ansari, Sr. GA	<b>M.C Prusty, Sr. Govt Advocate</b>

(Rajeev Kumar)

Deputy Secretary

Tele: - 011-23388744

To,

1. Officers concerned. It is to inform that in case of transfer/posting of above Officers, they will continue as CPIO / FAAs or its link officer until further orders.
2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSOs or Sr. PPS to Additional Secretaries/PSOs or Sr. PPS to JS & LAs/PSO to CCA.
3. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats
4. All Sections in the Department of Legal Affairs (through email).
5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.

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6. NIC Cell with request to upload the above order on the website of this Department.
7. E-office portal and Office order folder.